GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 296 TO BE ANSWERED ON 25.02.2016

Consumption of Explosives by CIL

296. SHRI PRAHLAD SINGH PATEL:

Will the **MINISTER OF COAL** be pleased to state :

(a)the annual consumption of explosives and the total amount spent for buying explosives for coalfields by Coal India Limited (CIL) in the country during each of the last three years and the current year;

(b) whether there is a shortage of stock of explosive materials for the coalfields of CIL in the country;

(c) if so, the details thereof;

(d) whether the Government proposes to collaborate with other companies for manufacturing explosives in long term basis for CIL in the country;

- (e) if so, the details thereof; and
- (f) the steps taken by the Government for uninterrupted supply of explosives to CIL?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OFCOAL, POWER AND NEW AND RENEWABLEE ENERGY (SHRI PIYUSH GOYAL)

(a): The annual consumption of explosives by Coal India Limited (CIL) during each of the last three years and the current year is as under:

Item	2012-13	2013-14	2014-15	2015-16
				(upto September'15)
				(Provisional)
1. Explosive	390053.920	403607.991	440773.974	247108.845
(in tonnes)				
2. DETONATORS &	351.64	340.62	321.02	148.73
OTHER ACCESSORIES				
(in Lakh nos.){Cu.				
Electric DET, Delay				
Detonators, C.Relay /				
Detonating Relay, M S				
Connector, Electronic				
Detonators}				

3. DETONATORS & S OTHER ACCESSORIES (in Lakh Meters) {D.F, Nonel}	388.06 721.	92 1135.22	631.21
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Total amount spent for buying explosives by Coal India Limited (CIL) during each of the last three years and the current year is given below:

Year	Amount spent for buying explosives (Rs. in crore)
2012-13	1219.29
2013-14	1318.94
2014-15	1541.48
2015-16 (upto September'15) (Provisional)	835.38

(b): No, there is no shortage of stock of explosive materials for the coalfields of CIL in the country.

(c): Does not arise in view of (b) above.

(d) & (e): CIL entered into a Long Term Agreement with M/s Indian Oil Corporation Limited for supply of Bulk Loading Explosives to its subsidiaries for a period of five years w.e.f 01.08.2008.

Again Long Term Running Contract for further five years from 01.08.2013 to 31.07.2018 was entered into with M/s Indian Oil Corporation Limited with the provision that the contract may be renewed for a further period of another five years on mutually agreed terms and conditions.

MoU has been signed between M/s Indian Oil Corporation Limited & Coal India Limited for formation of Joint Venture Company for manufacturing of Bulk Explosives.

(f): Does not arise in view of reply to (b) above.
